

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.12794/2001

(From the judgement and order dated 02/02/2001 in CWP 959/99
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

MUNICIPAL CORPN. CHANDIGARH AND ORS.

Petitioner (s)

VERSUS

M/S SHANTIKUNJ INVESTMENT PVT.LTD.

Respondent (s)

(With prayer for interim relief and office report)

With

SLP(C)No.12935 of 2001

(With prayer for interim relief and office report)

SLP(C)No.12987 of 2001

(Applications for initiating proceedings against Petitioner for
filing rejoinder affidavit dated 18.6.2002 with false averments,
ad-interim directions,prayer for interim relief and office report)

SLP(C)No.12995 of 2002

(With office report)

SLP(C)No.13449 of 2001

(With prayer for interim relief and office report)

SLP(C)No.14289 of 2003

(With application for permission to place additional documents
on record and office report)

SLP(C)No.16503 of 2001

(With appln. for c/delay in filing SLP and office report)

SLP(C)No.18353 of 2002

(With prayer for interim relief and office report)

SLP(C)No.18911 of 2002

(With appln. for c/delay in filing SLP, c/delay in refiling SLP,
prayer for interim relief and office report)

SLP(C)No.18978 of 2002

(With office report)

SLP(C)No.22515 of 2002

(With appln. for c/delay in filing SLP, placing additional facts and
documents on record, prayer for interim report and office report)

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- 2 -

SLP(C)No.22517 of 2002

(With appln. for c/delay in filing SLP, placing additional documents,
prayer for interim report and office report)

SLP(C)No.23737 of 2002

(With appln. for c/delay in filing SLP and placing additional facts
& documents on record and office report)

SLP(C)No.23738 of 2002

(With appln. for c/delay in filing SLP and placing additional facts
& documents on record, prayer for interim relief and office report)

SLP(C)No.23941 of 2002

(With office report)

SLP(C)No.2948 of 2003

(With appln. for c/delay in filing SLP, permission to submit additional
document(s) and office report)

SLP(C)No.3601 of 2003

(With application for permission to submit additional documents and office report)

SLP(C)No.5748 of 2003

(With appln. for permission to submit additional document(s), prayer for interim relief and office report)

SLP(C)No.9178 of 2003

(With office report)

SLP(C)Nos. 13640-13641 of 2004

(With appln. for c/delay in filing SLP)

Date : 31/01/2006 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE A.K. MATHUR

For Amicus Curiae

Mr. A. Sharan, ASG (Not Present)

For Petitioner (s)

in SLPs 12794, 12935, 12987,

Ms. Kamini Jaiswal, Adv.

12995, 13449, 16503 & 18911

Ms. Shomila Bakshi, Adv.

and res.in SLPs 14289, 18353, Ms. Sunita Diwedi, Adv.

18978, 22515, 22517, 23737,

Ms. Rani, Adv.

23738, 23941, 2948, 3601,

5748, 9178 & 13640-41

in SLPs 14289, 2948 &

Mr. S.K. Jain, Adv.

13640-41

Mr. Vikas Jain, Adv.

Mr. M.C. Dhingra, Adv.

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in SLP 18353
Ms. Naresh Bakshi,Adv.
Mr. Pradeep Misra,Adv.

in SLP 18978
Mr. Neeraj Kumar Jain,Adv.
Mr. Aditya Kumar Chaudhary,Adv.
Mr. Bharat Singh,Adv.
Mr. Sanjay Singh,Adv.
Mr. U.S. Prasad,Adv.

in SLPs 22515, 22517, 23737, Mr. Nidhesh Gupta,Adv.
23738, 3601 & 9178 Ms. Nidhi Gupta,Adv.
Mr. Vinod Shukla,Adv.
Ms. S. Janani,Adv.

in SLP 23941
Mr. A.P. Bhandari,Adv.
Mr. S.C. Patel,Adv.

in SLP 5748
Ms. Meera Mathur,Adv.

For Respondent (s)
in SLP 12794
Mr. Ranjit Kumar,Sr.Adv.
Mr. Maninder Singh,Adv.
Ms. Pratibha M. Singh,Adv.
Mr. Sunil Fernandes,Adv.
Mr. Saurabh Mishra,Adv.

in SLP 12935
Ms. Naresh Bakshi,Adv.

in SLP 12987
Mr. M.L. Varma,Sr.Adv.
Mr. Satya Mitra,Adv.
Mr. Daljit Singh Ahluwalia,Adv.
Ms. Naresh Bakshi,Adv.

in SLP 12995
Mr. M.L. Varma,Sr.Adv.
Mr. Satya Mitra,Adv.
Ms. Neelam Kalsi,Adv.
Mr. Vimal Chandra S. Dave,Adv.

in SLP 13449

Mr. P.N. Puri, Adv.

Mr. A.K. Aggarwal, Adv.

Mr. Sudershan Goel, Adv.

in SLP 16503

Mr. B.S. Bedi, Adv.

Mr. Dinesh Verma, Adv.

Mr. J.P. Tripathi, Adv.

Mr. A.P. Mohanty, Adv.

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- 4 -

in SLP 18911

Mr. K.V. Mohan, Adv.

Mr. K. Datta, Adv.

Mr. R.K. Choudhary, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. B.S. Bedi, learned counsel resumed his argument
s at 10.35 a.m.

and concluded at 11.00 a.m. Thereafter Mr. M.L. Varma, learned senior counsel

argued S.L.P.(C) No.12995 of 2002 till 12.35 p.m. Then Ms. Naresh Bakshi, Mr.

Neeraj K. Jain, Ms. Meera Mathur and Mr. R.K. Chaudhary, learned
counsel

argued their cases for five minutes each till 12.55 p.m..
Ms. Kamini Jaiswal,

learned counsel made her reply submission and concluded at 3.40 p.m.

Delay condoned.

Hearing concluded.

Judgment reserved.

[Alka Dudeja]

Court Master

[Charanjeet Kaur]

Court Master

[Radha R. Bhatia]

Court Master